

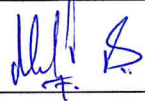
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

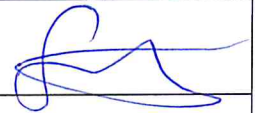
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 176/2018 in CP No. 303/241/HDB/2017
NAME OF THE COMPANY	Kinnera Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Chekuri Shekar & Another
NAME OF THE RESPONDENT(S)	Kinnera Cold Storage Pvt Ltd & 11 other Respondents
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. VENKATESH WARKAD	Advocate	vrlawyers@gmail.com	
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SARDHAM	Advocate	900@666072	

ORDER

IA No. 176/18, is listed today for hearing.

Heard counsel for applicant, and also the counsel for respondent.

List it for orders on 04.09.2018.


Member(Judl)